

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5878
ANSWERED ON:03.05.2002
JUVENILE HOMES AND MAHILA NIKETANS
MOHAN RAWALE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Juvenile Reform Homes and Mahila Niketans functioning in Maharashtra;
- (b) the number of boys, girls and women who have taken shelter therein; and
- (c) the details of the steps being taken by the Government to make further improvement in these homes/Mahila Niketans?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) to (c): There are 152 Juvenile Homes (and not Juvenile Reform Homes) in Maharashtra having capacity of 7470 boys and 6925 girls. With a view inter-alia to improving these Homes, the Government has replaced the Juvenile Justice Act, 1986 by a new law namely, Juvenile Justice (Care and Protection of Children) Act, 2000. Under this Act the Juvenile Homes have been replaced by Special Homes for juveniles in conflict with law and Children Homes for children in need of care and protection. The new Act and Rules framed thereunder provide for periodic monitoring and evaluation of Children's Homes for social auditing of these Homes by an Evaluation Committee. The information in respect of Mahila Niketans in Maharashtra is being obtained from the State Government and will be laid on the Table of the House.